

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/24(KB)2023
COMP.APPL/45(KB)2023, IA(COMPANIES.ACT)/69(KB)2023,
COMP.APPL/48(KB)2023, COMP.APPL/43(KB)2023,
COMP.APPL/49(KB)2023, COMP.APPL/46(KB)2023,
COMP.APPL/47(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	JYOTI UDYOG VS UNIT CONSTRUCTION COMPANY PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Dr. R.P. Matilal, Adv.] For Petitioner in COMP.APPL/45(KB)2023
Mr. Shubham Banerjee, Adv.]

Ms. Tanushree Paul, Adv.] For the Official Liquidator
Mr. Amit Chowdhury, Adv.]
Mr. Sudipta Bera, Adv.]

Mr. Santosh Kumar Ray, Adv.] For the Applicant in
Ms. Zeba Khan, Adv.] IA(COMPANIES.ACT)/69(KB)2023
Ms. Muskan Saha, Adv.]

Mr. Anindya Sunder Chatterjee, Adv.] For the Kolkata Municipal Corporation
Mr. Goutam Dinda, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **COMP.APPL/45(KB)2023:**
 - a. Official Liquidator is directed to file report within a period of two weeks.
 - b. List this matter on **25th June, 2024.**
3. **IA(COMPANIES.ACT)/69(KB)2023, COMP.APPL/48(KB)2023,
COMP.APPL/43(KB)2023, COMP.APPL/49(KB)2023, COMP.APPL/46(KB)2023 and
COMP.APPL/47(KB)2023:**
 - a. List this matter on **25th June, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**